

THE GAUHATI HIGH COURT AT GUWAHATI

*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)*

NOTIFICATION

Dated Guwahati the 26th April, 2012

NO. HC.VII-40/2012/3166/A. Shri Bishnu Debnath, Registrar (Judicial), Gauhati High Court, Guwahati is relieved from the post of Registrar (Judicial), Gauhati High Court, Guwahati with effect from the afternoon of 27th April, 2012.

Shri Debnath will hand over charge of his office to Shri Vinod Kumar Chandak, Joint Registrar (Judicial-I), Gauhati High Court, Guwahati in the afternoon of 27th April, 2012.

The works of Shri Debnath will be looked after by Shri Vinod Kumar Chandak, Joint Registrar (Judicial-I), Gauhati High Court, Guwahati, in addition to his own duties.

By order,
Sd/- Smti R.K. Phukan
REGISTRAR GENERAL

Memo NO. HC.VII-40/2012/3167 - 3192 /A.

Dated 26.04.2012